

Court Room no. 32

Today's Board of matters/ cases for consideration/ hearing

Date : 12/06/2020

Sr. No	Commercial Suit No.	Name of parties	Stage
1	68/2019	Ketan Mathuradas Chatwani Vs Mrs. Meena Anil Lehu	Hearing
2	213/2020	Canara Bank Vs Mr. Mukesh Bajirao Garje	Order
3	124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Arguments
4	71/2020	Mrs. Dhara Dharendra Sheth Vs M/s. Mickey Mehta Health Beyond Fitness Pvt Ltd	Hearing
5	Stamp No. 6885/2019 @NM 2402/2019	Ketan Mathuradas Chatwani - Commercial Suit St. No.6885 of 2019 Vs Mrs. Meena Anil Lehu And Ors	Hearing
6	205/2020	Mahim Causeway Machhimar CHS Ltd Vs M/s. Kshetrapal Renovators Pvt Ltd	Framing Issues
7	101/2019	Jaysynth Impex Ltd. Vs M/s. Gurudev Textiles Processors Pvt. Ltd.	Framing Issues
8	49/2020	Lallubhai Amichand Ltd. Vs The Shamrao Vithal Co. Op. Bank Ltd.	Framing Issues